

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 18

Dated Guwahati, the 8th May, 2015

In supersession of Order No. 25 and Order No. 29 dated 14.07.2014 and 30.07.2014 respectively, Hon'ble the Chief Justice (Acting) has been pleased to re-constitute a Special Bench consisting of Hon'ble Mr. Justice P.K. Saikia and Hon'ble Mrs. Justice R.K. Phukan to hear the Writ Appeals pertaining to Foreigners Tribunal matters.

By Order,


B.K. Chetri

REGISTRAR (JUDICIAL)

Memo No.HC.III-35/2013/ 1083-97/G dated: 8th May, 2015
Copy for information to:-

1. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl,
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of the Gauhati High Court.
12. The P.S. to Hon'ble Mr./Dr.(Mrs.) / Mrs. Justice _____, Gauhati High Court, Guwahati.
13. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
14. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
15. C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

1083-97/G
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